

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 473/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

NAME OF THE PARTIES: M/s. Alchemy Capital Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Siddharth
Ranade
ILB
Trilegal

Petitioner

RP

COMMON ORDER

CSP 472/230-232/NCLT/MB/MAH/2017

CSP 473/230-232/NCLT/MB/MAH/2017

CSP 474/230-232/NCLT/MB/MAH/2017

1. Learned Representative from the side of the Petitioner is present.
2. Minutes on record. ^{Notice} To be published in Indian Express newspaper in English and Nava Shakti in Marathi languages.
3. Listed for hearing on **15-09-2017** for final hearing.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date : 31.07.2017